

**IN THE INCOME TAX APPELLATE TRIBUNAL GUWAHATI BENCH, “E
COURT” AT KOLKATA**

(समक्ष) श्री ऐ. टी. वर्की, न्यायीक सदस्य एवं डॉ. अर्जुन लाल सैनी, लेखा सदस्य)

[Before Shri A. T. Varkey, JM & Dr. A. L. Saini, AM]

**I.T.A. No. 329/Gau/2018
Assessment Year: 2015-16**Dipak Birmiwal, Tinsukia
(PAN: ADIPB9997L)
AppellantVs. Income-tax Officer, Ward-1), Tinsukia
Respondent

&

**I.T.A. No. 334/Gau/2018
Assessment Year: 2015-16**Madhuri Goel, Tinsukia
(PAN: ABNPA1421B)
AppellantVs. Income-tax Officer, Ward-1, Tinsukia
Respondent

&

**I.T.A. Nos. 335/Gau/2018
Assessment Year: 2015-16**Vinay Kumar Goel (HUF)
(PAN: AAFHV3287F)
AppellantVs. Income-tax Officer, Ward-2, Tinsukia
Respondent

&

**I.T.A. Nos. 336/Gau/2018
Assessment Year: 2015-16**Vinay Kumar Goel, Tinsukia
(PAN: ACCPG1232C)
AppellantVs. Income-tax Officer, Ward-2, Tinsukia
Respondent

Date of Hearing	10.06.2020
Date of Pronouncement	12.06.2020
For the Appellant	Shri Sanjay Modi, FCA
For the Respondent	Shri Rockcin Saikia, JCIT, Sr. DR

ORDER**Per Shri A.T.Varkey, JM**

All these appeals preferred by the different assessees against the order of the Ld. CIT(A), Dibrugarh dated 19.09.2018 for AY 2015-16.

2. At the outset, the Ld. Counsel for the assessee drew our attention to the assessee's letters dated 10.06.2020 wherein it has been stated that the respective assessee's had filed a declaration under the Direct Tax Vivad Se Vishwas Act, 2020 (VSV Act) and pursuant to the same certificate u/s. 5(1) of the VSV Act has been issued by the designated authority in Form No. 3 dated 08.06.2020. Hence, they requested before the Bench the appeal under reference may be allowed to be withdrawn. Ld. DR did not raise any objection to this prayer of the assessee. Therefore, we allow the request of the assessee and dismiss all the appeals of the assessees as withdrawn.

3. In the result, all the appeals of assessee are dismissed as withdrawn.

Order is pronounced in the open court on 12th June, 2020.

Sd/-
(Dr. A. L. Saini)
Accountant Member

Sd/-
(Aby. T. Varkey)
Judicial Member

Dated :12th June, 2020

Jd.(Sr.P.S.)

Copy of the order forwarded to:

1. Appellant – Shri Dipak Birmiwal, C/o M/s. R. D. Brothers & Co. A.T. Road,
Tinsukia-786125
Smt. Madhuri Goel, Vinay Kumar Goel (HUF) & Vinay Kumar Goel C/o
M/s. Om Hardwares, C. B. Road, Tinsukia-786125
- 2 Respondent – ITO, Ward-2, Tinsukia
3. CIT(A), Dibrugarh
4. CIT-, Dibrugarh
5. DR, ITAT, Guwahati.

/True Copy,

By order,

Senior Pvt. Secy.